

CENTRAL ADMINISTRATIVE TRIBUNAL

1/4 CALCUTTA BENCH

No.OA 1206 of 97

Date of order : 4.10.04

Present : Hon'ble Mr.Sarweshwar Jha, Administrative Member

Hon'ble Mr.M.K.Gupta, Judicial Member

• TARIT KR. BARAL

VS

UNION OF INDIA & ORS.

For the applicant : Mr.M.Bhattacharjee, counsel

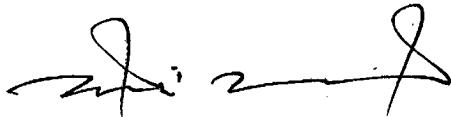
For the respondents: Mr.M.S.Banerjee, counsel

O R D E R

Sarweshwar Jha, A.M.

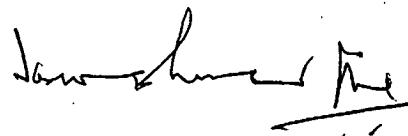
Heard both the 1d.counsel. At the very outset, it is noticed that the matter raised in this OA relates to BSNL. This Tribunal has no jurisdiction in the cases of BSNL.

2. Accordingly, this OA is dismissed as not maintainable before this Tribunal. The applicant shall, however, have liberty to approach the appropriate forum if his grievances still survive. No order as to costs.



MEMBER (J)

in



MEMBER (A)